

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007691/2023	KARUNA NAHAK VS STATE OF ODISHA	CHHABI BEHERA VS	KHALLIKOTE /254 /2023 () //
2	BLAPL/0007692/2023	DILLIP DIGAL VS STATE OF ODISHA	BALAKRUSHNA RAY VS	//0 () //
3	BLAPL/0007693/2023	PRABHAT MUDULI VS STATE OF ODISHA	S.S.RAY (2) VS	MANCHESWAR P.S. /209 /2023 () //
4	BLAPL/0007694/2023	BAPI SINGH VS STATE OF ODISHA	BADAL KIMAR BEHERA VS	BERHAMPUR /6 /2013 () //
5	BLAPL/0007695/2023	BHIMA @ BHIMSEN NAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /11 /2023 () //
6	BLAPL/0007696/2023	DIPTIKISHORE BEHERA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BERHAMPUR /29 /2023 () //
7	BLAPL/0007697/2023	SANTHA BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /45 /2022 () //
8	BLAPL/0007698/2023	BIPIN KUJUR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BIRMITRAPUR /57 /2023 () //
9	BLAPL/0007699/2023	MANOJ KUJUR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BIRMITRAPUR /57 /2023 () //
10	BLAPL/0007700/2023	SUSHANTA KUMAR SUNASAGADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /144 /2022 () //
11	BLAPL/0007701/2023	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHENKANAL TOWN /372 /2023 () //

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12	BLAPL/0007702/2023	SAURAV @ SAURAV RANJAN JENA VS STATE OF ODISHA	PRASHANTA KUMAR MALLIK VS	SORO /331 /2023 () //
13	BLAPL/0007703/2023	SANTOSH DIGAL @ SANTOSH DIGHAL VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BANARAPAL /231 /2023 () //
14	BLAPL/0007704/2023	TULASI PARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /18 /2023 () //
15	BLAPL/0007705/2023	MITHUNA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /358 /2022 () //
16	BLAPL/0007706/2023	PIYUSH @ SHREEDHAR BARIK @ SRIDHARA BARIKAMULYA RATNA PANDA VS STATE OF ODISHA	VS	REMUNA /85 /2023 () //
17	BLAPL/0007707/2023	KUNA DALAI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /51 /2020 () //
18	BLAPL/0007708/2023	DEEPAK DAS MANIKPURI @ MANIPURI VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /124 /2022 () //
19	BLAPL/0007709/2023	KUNA @ JHADESWAR BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RAIBANIA /47 /2023 () //
20	BLAPL/0007710/2023	RAJU KUMAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /57 /2021 () //
21	BLAPL/0007711/2023	MANGAL HO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
22	BLAPL/0007712/2023	TUKUNA BHOI VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	PARJANG /88 /2021 () //
23	BLAPL/0007713/2023	BABULA MAJHI @ LAXMI NARAYAN MAJHI	TUKUNA KUMAR MISHRA	KOTPAD /70 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007714/2023	GANSA HO	SURYAKANTA DWIBEDI	UDALA /159 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007715/2023	MD. YUSUF KHAN @ YUSUF KHAN	SATYABRATA MISHRA	BADAMPAHAD /44 /2015
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007716/2023	BHOLA SAHU	SOUMYA RANJAN DAS	ROURKELA GRPS. /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007717/2023	GOKULA DHARUA	UNMESH CHANDRA JENA	REAMAL /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007718/2023	RAMESH PARIDA	SAROJ MOHARANA	BANKI /292 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007719/2023	SONBHADRA RAJWADE @ BHADAR	BISWAJIT RANJAN TRIPATHY	MANAMUNDA /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007720/2023	MANGAL HO	SURYAKANTA DWIBEDI	UDALA /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007721/2023	CHANDAL BADANAİK	SANGRAM KESHARI ROUT	MACHHKUND /2 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007722/2023	RIYAJUDDIN ANSARI	BIDYALOK MOHAPATRA	CYBER CRIME AND ECONOMIC OFFENCES /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007723/2023	BIPLAV BISWAS @ BIPLAB BISWAS @ BIPLAB	ADHIRAJ MOHANTY	UMERKOTE /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007724/2023	LIPUN NAIK	SUSIL KUMAR PATTNAİK	PALLAHARA /131 /2023
		VS	VS	()

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35	BLAPL/0007725/2023	STATE OF ODISHA GANESH BARAD @ PITABAS VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /184 /2022 ()
36	BLAPL/0007726/2023	STATE OF ODISHA DEBASIS JENA VS	BISHNU PRASAD RATH VS	// MAHILA P.S.(BBSR) /63 /2023 ()
37	BLAPL/0007727/2023	STATE OF ODISHA DEBI PRASAD MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	// DHENKANAL SADAR /290 /2023 ()
38	BLAPL/0007728/2023	STATE OF ODISHA MANOJ KUMAR MAJHI VS	BHABANI SANKAR MISHRA VS	// SPL.TASK FORCE /9 /2023 ()
39	BLAPL/0007729/2023	STATE OF ODISHA JAGAN @ JAGANNATH RAO VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /227 /2023 ()
40	BLAPL/0007730/2023	STATE OF ODISHA JAGANNATH MALLICK VS	CHANDANA MISHRA VS	// GOCHHAPADA /31 /2023 ()
41	BLAPL/0007731/2023	STATE OF ODISHA USHA NAYAK VS	SANTOSH CHANDRA ATABUDHI VS	// BHARATPUR PS /190 /2023 ()
42	BLAPL/0007732/2023	STATE OF ODISHA ABHIMANYU NAIK VS	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /6 /2023 ()
43	CMAPL/0000477/2023	STATE OF ODISHA SUDARSAN PANDA VS	ADV. VS	// // ()
44	CMAPL/0000478/2023	STATE OF ODISHA RASMI RANJITA TURUK VS	PRASANTA KUMAR DAS VS	// // ()
45	CMAPL/0000479/2023	COLLECTOR,KORAPUT NARAYAN SAHOO VS	ADV. VS	// // ()
		STATE OF ODISHA		//

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46	CMAPL/0000480/2023	BIRLA INSTITUTE OF MANAGEMENT (BIMTECH), GOVINDA PURI, RAJKOTA VS M/S. FIBERFILL INTERIORS AND CONSTRUCTIONS	CHANDAN DEB SANKHARAY VS ADV.	// 0 //
47	CMAPL/0000481/2023	PANCHANAN PATNAIK VS STATE OF ORISSA	ADV. VS	// 0 //
48	CMAPL/0000482/2023	PADMALOCHAN BARIK VS CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	ADV. VS	// 0 //
49	CMAPL/0000483/2023	DILIP KUMAR MISHRA VS STATE OF ODISHA	ADV. VS	// 0 //
50	CMAPL/0000484/2023	RAMESH CHANDRA RATH VS STATE OF ODISHA	ADV. VS	// 0 //
51	CMAPL/0000485/2023	PRABODHA KUMAR DAS VS BHAGABAN MUDULI	DAYANANDA MOHAPATRA VS	// 0 //
52	CMP/0000757/2023	PREMANANDA PATEL VS BEDABYASA PATEL	BIYOTKESH MOHANTY VS	// 0 //
53	CONTC/0004635/2023	NITESH KUMAR PUJHARI VS ANU GARG, IAS	ADV. VS	// 0 //
54	CONTC/0004636/2023	AGURIN BIBI VS S ASWATHY, IAS	ADV. VS	// 0 //
55	CONTC/0004637/2023	MANGAL SINGH VS MA RANJAN DASH, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, MAYURBHANJ	ADV. VS	// 0 //
56	CONTC/0004638/2023	MANGAL TUDU VS ANU GARG, IAS	ADV. VS	// 0 //
57	CONTC/0004639/2023	MURALIDHAR PADHAN	BHUBAN MOHAN BHUYAN	//

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		VS	VS	0
		ASHWINI MISHRA, DIRECTOR, HIGHER EDUCATION DEPT., BBSR		//
58	CONTC/0004640/2023	SURENDRA PRATAP SINGH	ADV.	//
		VS	VS	0
		ASWASTHY S., I.A.S.		//
59	CONTC/0004641/2023	SURENDRA PRATAP SINGH	ADV.	//
		VS	VS	0
		ASWASTHY S., I.A.S.		//
60	CONTC/0004642/2023	RANJIT KUMAR NAYAK	ADV.	//
		VS	VS	0
		SHALINI PANDIT, IAS		//
61	CONTC/0004643/2023	SAROJ KUMAR MISHRA	ADV.	//
		VS	VS	0
		G. MATHEVATHANAN, PRINCIPAL SECY., URBAN DEV. DEPT.		//
62	CONTC/0004644/2023	SHYAMA SANKAR DASH	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
63	CONTC/0004645/2023	SURESH CHANDRA SARANGI	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
64	CONTC/0004646/2023	SUDHIR BAGH	ADV.	//
		VS	VS	0
		RANJAN KUMAR MANSET, OAS(1)(JB)		//
65	CONTC/0004647/2023	KRUSHNA CHANDRA SWAIN	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
66	CONTC/0004648/2023	MARY SAHOO	ADV.	//
		VS	VS	0
		SUNIL KUMAR BANSAL, D.G. OF POLICE, ODISHA, CUTTACK		//
67	CONTC/0004649/2023	KHAGENDRA ROUT	ADV.	//
		VS	VS	0
		SURESH KUMAR VASISTHA, IAS		//
68	CONTC/0004650/2023	KANAKALATA KANDI	ADV.	//
		VS	VS	0

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69	CONTC/0004651/2023	SHALINI PANDIT, IAS SABITRI NAYAK VS	ADV. VS	// // 0
70	CONTC/0004652/2023	PRITHWIRAJ PARIDA, OAS RATNAMANI DAS VS	ADV. VS	// // 0
71	CONTC/0004653/2023	DR. DULALSEN JAGDEV SIBARAM BEHERA VS	ADV. VS	// // 0
72	CONTC/0004654/2023	PRADOSH KUMAR NAIK, DEO, GAJAPATI SANTOSH KUMAR BEHERA VS	MANOJ KUMAR MOHANTY (2) VS	// // 0
73	CONTC/0004655/2023	D. PRASANTA KUMAR REDDY, I.A.S. SANDHYA RANI HANSDAH VS	ADV. VS	// // 0
74	CONTC/0004656/2023	BASANTA KUMAR SINGHA, SUPT. OF POST OFFICE, MAYURBHANJ PRAVATI MOHANTY VS	ADV. VS	// // 0
75	CONTC/0004657/2023	BALWANT SINGH, IAS MINAKETAN MOHANTY VS	ADV. VS	// // 0
76	CONTC/0004658/2023	BALWANT SINGH, IAS DEBABANDANA APATA VS	ADV. VS	// // 0
77	CONTC/0004659/2023	RAM SHANKAR PATNAIK, ASST. MANAGER, MANORANJAN MANDAL VS	ADV. VS	// // 0
78	CONTC/0004660/2023	MANAS RANJAN TRIPATHY, OAS SHAJI SIVADASAN VS	SURENDRA NATH DASH VS	// // 0
79	CONTC/0004661/2023	VIJAY AMRUTA KULANGE, IAS DINAKRUSHNA SWAIN VS	DR. JITENDRA KUMAR LENKA VS	// // 0
		SANJAYA SINGH, IAS		//

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80	CONTC/0004662/2023	SADHU CHARAN BARIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	CONTC/0004663/2023	ANANTA CHARAN SAHOO VS ANU GARG, PRINCIPAL SECY., WR DEPT., RAJIB BHAWAN, BBSR	ADV. VS	// 0 //
82	CONTC/0004664/2023	J.RANJIT KUMAR VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
83	CONTC/0004665/2023	PRASANTA KUMAR PANDA VS HARSHA BARDHAN UDGATA, CHIEF CONSERVATOR OF FORESTS, BALANGIR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
84	CONTC/0004666/2023	AJAY KUMAR HARICHANDAN VS DR. SANJEET KUMAR, REGIONAL CHIEF CONSERVATOR OF FORESTS, BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
85	CONTC/0004667/2023	PRASANNA KUMAR SAHOO VS ASHWINI KUMAR KAR, REGIONAL CHIEF CONSERVATOR OF FORESTS, KORAPUT	PRADEEP KUMAR MAHAPATRA VS	// 0 //
86	CONTC/0004668/2023	NAGARJUNA PATRA VS SANJIV CHADDHA, PRINCIPAL SECY., COOPERATION DEPT.	ADV VS	// 0 //
87	CONTC/0004669/2023	NAROTTAM RATH VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	JYOTI RANJAN DEO VS	// 0 //
88	CONTC/0004670/2023	AJAY KUMAR GOCHHAYAT VS SOUMYASHREE PANIGRAHI	adv. VS	// 0 //
89	CONTC/0004671/2023	SAROJ KUMAR SAMAL VS DR. PROF. SUCHITRA DAS, SUPDT., OF M.K.C.G., MEDICAL COLLEGE AND HOSPITAL, BERHAMPUR//	AMIT PRASAD BOSE VS	// 0 //
90	CONTC/0004672/2023	DURGA PRASAD NAYAK VS DR. PROF. LAL MOHAN NAYAK, SUPDT. OF VIMSAR, BURLA	AMIT PRASAD BOSE VS	// 0 //
91	CONTC/0004673/2023	SANTOSH KUMAR PANDA	AMIT PRASAD BOSE	//

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		VS	VS	()
92	CRLA/0000747/2023	DR. PROF. SUCHITRA DAS, SUPDT., OF M.K.C.G., MEDICAL COLLEGE AND HOSPITAL, BERHAMPUR// JITENDRIYA NAIK	UMA SHANKAR PATEL	/ /0
		VS	VS	()
93	CRLA/0000748/2023	STATE OF ODISHA JANAPRIYA SI	ASIT KUMAR OTTA	// / /0
		VS	VS	()
94	CRLA/0000749/2023	STATE OF ODISHA SUSHIL BARIHA	JAGABANDHU SAHU	// BARGARH SADAR /239 /2022
		VS	VS	()
95	CRLA/0000750/2023	STATE OF ODISHA SK. JABERULLA	SK. ZAFARULLA	// BALASORE SADAR /49 /2023
		VS	VS	()
96	CRLA/0000751/2023	STATE OF ODISHA GAJENDRA BEHERA	RABINDRA NATH PANDA	// GOSANINUAGAM /1 /2010
		VS	VS	()
97	CRLA/0000752/2023	STATE OF ODISHA BITU @ SANTOSH KUMAR BHOL	RAMANI KANTA PATTANAIK	// TIRTOL /263 /2018
		VS	VS	()
98	CRLA/0000753/2023	STATE OF ODISHA MATIA @ MANAS SAHOO @ MANAS RANJAN SAHOO	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /47 /2008
		VS	VS	()
99	CRLA/0000754/2023	STATE OF ODISHA SAGAR @ KALAKAR SAHU	MANOJ KUMAR PANDA	// KHARIAR /403 /2022
		VS	VS	()
100	CRLMA/0000241/2023	STATE OF ODISHA PRAMILA DALAI	ADV.	// KENDRAPARA SADAR /217 /2021
		VS	VS	()
101	CRLMA/0000242/2023	STATE OF ODISHA ANNAPURNA ACHARYA	ADV.	// / /0
		VS	VS	()
102	CRLMA/0000243/2023	STATE OF ODISHA BIJAY KUMAR BANSAL	ADV.	// / /0
		VS	VS	()

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103	CRLMA/000244/2023	STATE OF ORISSA MANOJ KUMAR BANSAL VS	ADV. VS	// / /0 ()
104	CRLMC/0002976/2023	STATE OF ODISHA SUNIL BEHERA @ PANIGRAHI VS	S.S.RAY 2 VS	// ASKA /125 /2011 ()
105	CRLMC/0002977/2023	STATE OF ODISHA SURENDRA BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// CHATRAPUR /324 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
106	CRLMC/0002978/2023	STATE OF ODISHA DHIRENDRA NAIK @ SALU VS	BIJAYA KUMAR NAYAK 3 VS	GR/0000591/2023 NUAGAON /80 /2017 ()
107	CRLMC/0002979/2023	STATE OF ODISHA JUGAL PATTASANI VS	BIJAYA KUMAR NAYAK 3 VS	// NUAGAON /218 /2007 ()
108	CRLMC/0002980/2023	STATE OF ODISHA MADHAB CHANDRA MALLIK VS	PRAVAT KUMAR NAYAK VS	// BANIGOCHA /32 /2017 ()
109	CRLMC/0002981/2023	STATE OF ODISHA ASHOK SHARMA@ASHOK KUMAR SHARMA VS	ARIJEET MISHRA VS	// / /0 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj)
110	CRLMC/0002982/2023	STATE OF ODISHA DANARDAN GOUDA@DHAN GOUDA VS	ARIJEET MISHRA VS	2(B)CC/0000066/2013 BOIPARIGUDA /82 /2018 SPECIAL JUDGE,JEYPORE(Koraput)
111	CRLMC/0002983/2023	STATE OF ODISHA DIBYASRI DIGAL VS	TAPAN KUMAR MANDAL VS	TR/0000088/2021 KHANDAPARA /221 /2019 ()
112	CRLMC/0002984/2023	STATE OF ODISHA LAXMAN SABAR VS	SOUBHAGYA KUMAR DASH VS	// RAYAGADA /38 /2008 ()
113	CRLMC/0002985/2023	STATE OF ODISHA HAREKRUSHNA PASAYAT VS	SAROJ KUMAR MOHANTY VS	// BIRIDI PS /104 /2016 ()
		STATE OF ODISHA		//

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114	CRLMC/0002986/2023	MANORANJAN KUMAR PATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	AIR FIELD P.S. /146 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000459/2023
115	CRLMC/0002987/2023	ALOK SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /19 /2016 () //
116	CRLMC/0002988/2023	JITU @ BHAGABAT PRASAD MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDRASEKHARPUR /223 /2023 () //
117	CRLMC/0002989/2023	DR. SUDHANSU PATRO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADABAZAR /141 /2023 () //
118	CRLMC/0002990/2023	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /103 /2023 () //
119	CRLMC/0002991/2023	DINABANDHU DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //
120	CRLMC/0002992/2023	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	TIRTOL /691 /2022 () //
121	CRLMC/0002993/2023	SARAT KUMAR NAYAK @ TAPAN VS STATE OF ODISHA	NIBEDITA MOHANTY VS	SECTOR-15 /54 /2022 () //
122	CRLMC/0002994/2023	MITU NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CUTTACK SADAR /344 /2020 () //
123	CRLMC/0002995/2023	SANTOSH BEHERA @ SANTOSH KUMAR BEHERA @ SOMPATI VS STATE OF ODISHA	SOMPATI RANJAN DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK /202 /2023 () //
124	CRLMC/0002996/2023	JUGESWAR DALPATI VS STATE OF ODISHA	ABHILASH MISHRA VS	JAIPATNA /449 /2021 () //
125	CRLMC/0002997/2023	ABHILASH PUJHARI	ABHILASH MISHRA	JUNAGARH /8 /2022

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0002998/2023	GOBARDHAN NAIK	CHANDANA MISHRA	KOMNA PS /164 /2013
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0002999/2023	KULA SWAIN	PRAVASH CHANDRA JENA	FATEGARH /9 /2009
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003000/2023	JOGESH KUMAR BEHERA	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /363 /2023
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003001/2023	RAJA @ RAJ KISHORE PARIDA	PRAVASH CHANDRA JENA	JALESWAR /89 /2014
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003002/2023	ANIL GARTIA	PRASANTA KUMAR ROUSTRAY	BARGARH /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0001353/2023	KRISHNA MOHAN DAS	CHITTARANJAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001354/2023	SACHIDANANDA MANTRY	G.BEHERA	/ /0
		VS	VS	()
		SADANANDA MANTRY		//
133	CRLMP/0001355/2023	SHANTILATA BISWAL	PRABIR KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0001356/2023	SANGRAM KESHARI PALTASINGH	KABIRAJ PRADHAN	JANKIA P.S. /120 /2016
		VS	VS	()
		SRIMATI PALTASINGH		//
135	CRLMP/0001357/2023	ANIRUDHA PRADHAN	MANOJ KUMAR PANDA	/ /0
		VS	VS	()
		SONALIKA PRADHAN		//
136	CRLMP/0001358/2023	PABITRA MOHAN NAYAK	SUBASH CHANDRA MOHANTY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0001359/2023	STATE OF ODISHA BIRENDRA MOHAPATRA VS	KABIRAJ PRADHAN VS	// /0 ()
138	CRLMP/0001360/2023	STATE OF ODISHA DR.SAMBHU PANIGRAHI VS	GOPAL PRASAD JENA VS	// /0 ()
139	CRLMP/0001361/2023	STATE OF ODISHA SANDIPTA KUMAR SAHOO VS	PRASANT KUMAR SAHOO VS	// /0 ()
140	CRLMP/0001362/2023	STATE OF ODISHA JAYANTA KUMAR DAS VS	SHIVSANKAR MOHANTY VS	// /0 ()
141	CRLMP/0001363/2023	STATE OF ODISHA KALPANA MISHRA VS	NIRANJAN MAHARANA VS	// /0 ()
142	CRLMP/0001364/2023	STATE OF ODISHA BAJI PANDA VS	SAMVIT MOHANTY VS	// /0 ()
143	CRLMP/0001365/2023	STATE OF ODISHA ANIL KUMAR RAY VS	RAKESH KUMAR SARANGI VS	// /0 ()
144	CRLMP/0001366/2023	STATE OF ODISHA DEEPAK KUMAR ROUSTRAY VS	RAKESH KUMAR SARANGI VS	// /0 ()
145	CRLREV/0000356/2023	STATE OF ODISHA Additional Chief Secretary Of Water Resources Dept VS Amiya Ranjan Singh	GYANA RANJAN MAHAPATRA VS	// /0 () //
146	CRP/0000023/2023	M/S. BLUELINE RESORTS PVT.LTD., KHURDA VS M/S. HOTEL SEA POINT PVT. LTD., PURI	AVIJIT PAL VS	// /0 //
147	FAO/0000302/2023	RASHMIREKHA SAHOO VS UNION OF INDIA	SATYABAN SAHOO VS	// // RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000074/2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	FAO/0000303/2023	DUSHMANTA BHOI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000254/2018
149	FAO/0000304/2023	MANGAL LAMGA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000188/2018
150	FAO/0000305/2023	DR. MUKTI KANTA NAYAK VS STATE OF ODISHA	SUJATA SAHOO VS	// O
151	FAO/0000306/2023	SUSHANT KUMAR SAMAL VS STATE OF ODISHA	S.K.SAMAL VS	// O
152	FAO/0000307/2023	MATHURA MOHAN JENA VS UNION OF INDIA	DEBASISH PATNAIK VS	// O
153	FAO/0000308/2023	ASAMATI HATI VS UNION OF INDIA	DEBASISH PATNAIK VS	// O
154	MACA/0000682/2023	SWADHIN KUMAR DAS @ SWADHIN DAS VS MANOJ KUMAR SETH	PRASANNA KUMAR MISHRA VS	// O
155	MACA/0000683/2023	KULAMANI NAYAK VS GOKULA CHANDRA MOHANTY	PRASANNA KUMAR MISHRA VS	// O
156	MACA/0000684/2023	ORIENTAL INSURANCE CO. LTD. VS SAIRO BANO	RIMJHIMBALA PATI VS	// O
157	MATA/0000214/2023	PRASANT NAYAK VS SULOCHANA NAYAK	BISWAJIT KANUNGO VS	// O
158	MATA/0000215/2023	SHARMISTHA SAHU@SHARMISTHA RANI SAHU VS SUDHANSU KUMAR SAHU	SIDHARTHA DAS VS	// O
159	MATA/0000216/2023	BASANTA MANJARI PATTNAIK	SASWAT MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MATA/0000217/2023	HRUSIKESH NAYAK RANJIT KUMAR MATRY	GOPINATH MISHRA	//
		VS	VS	0
161	MATA/0000218/2023	RACHANA MANTRY MOUSUMI MOHANTY	NARESH CHANDRA JENA	//
		VS	VS	0
162	RPFAM/0000210/2023	PIYUSH KUMAR MOHANTY MALAKHI HARIJAN	RAGHUNATH SINGH	//
		VS	VS	0
163	RSA/0000290/2023	ASTER MANI SUBASH CHANDRA MOHANTY	BANSHIDHAR BAUG	//
		VS	VS	0
164	RVWPET/0000298/2023	ANJALI TRIPATHY THE NATIONAL HEALTH MISSION (NHM), ODISHA	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
165	TRP(C)/0000225/2023	DEBABRATA LENKA SONALIN BEHERA	AJIT KUMAR PANDA	//
		VS	VS	0
166	WA/0001532/2023	SANJAYA BEHERA ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
167	WA/0001533/2023	MANAS RANJAN SARANGI ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
168	WA/0001534/2023	HEMANTA KUMAR PRADHAN ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
169	WA/0001535/2023	SATYANARAYAN BAG ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
170	WA/0001536/2023	RANJAN KUMAR GARTIA ADDL CHIEF SECY, REVENUE AND D.M. DEPTT	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0001537/2023	RAJESH PRADHAN STATE OF ODISHA VS NILAKANTHA SAHOO	HARE KRUSHNA PANIGRAHI, A.S.C. VS	// // 0 //
172	WA/0001538/2023	STATE OF ODISHA VS AMIYA CHANDRA SABAT	KARUNAKAR DAS,A.S.C VS	// // 0 //
173	WA/0001539/2023	STATE OF ODISHA VS NIRANJAN SETHI	SASWAT DAS, A.G.A. VS	// // 0 //
174	WA/0001540/2023	STATE OF ODISHA VS ARJUNA CHARAN MOHANTY	HARMOHAN DHAL, A.G.A. VS	// // 0 //
175	WA/0001541/2023	STATE OF ODISHA VS PRAFULLA KUMAR PRADHAN	HARMOHAN DHAL, A.G.A. VS	// // 0 //
176	WP(C)/0021643/2023	UMAKANTA MAHASUARA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// // 0 //
177	WP(C)/0021644/2023	SUDHIR KUMAR PANDA VS AO, CUM CHIEF MANAGER, PNB, BALASORE	LALATENDU SAMANTARAY VS	// // 0 //
178	WP(C)/0021645/2023	DINDAYAL SHAH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// // 0 //
179	WP(C)/0021646/2023	M/S. LAXMI EXPORTS, VISAKHAPATNAM VS STATE OF ODISHA	BISWAJIT NAYAK VS	// // 0 //
180	WP(C)/0021647/2023	M/S ASUTOSH CONSTRUCTION, JAJPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0 //
181	WP(C)/0021648/2023	URMILA PARIDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0021649/2023	M/S AJAY INFRA AND CONSTRUCTION PVT. LTD., BORBODHA CHANDRA NAYAK VS STATE OF ODISHA	BORBODHA CHANDRA NAYAK VS	// 0 //
183	WP(C)/0021650/2023	JOSHNARANI SWAIN VS JAYANTA KUMAR BISWAL	DURGA PRASAD PRADHAN VS	// 0 //
184	WP(C)/0021651/2023	DASARATHI MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
185	WP(C)/0021652/2023	ANJU MALLIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
186	WP(C)/0021653/2023	JOGESWAR MAHANTA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
187	WP(C)/0021654/2023	MAYADHAR MALLIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
188	WP(C)/0021655/2023	PRADEEP KUMAR PALLAYIE VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
189	WP(C)/0021656/2023	PRASANNA KUMAR NAIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
190	WP(C)/0021657/2023	CHANDRASEKHAR ACHARYA VS STATE OF ODISHA	AJAY KUMAR MOHARANA VS	// 0 //
191	WP(C)/0021658/2023	NAYANA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
192	WP(C)/0021659/2023	PRABHAKAR BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
193	WP(C)/0021660/2023	SMRUTI RANJAN SENAPATI	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
194	WP(C)/0021661/2023	KAILASH CHANDRA SAHU	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0021662/2023	SABITRI DEVI @ AGRAWAL	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		INCOME TAX OFFICER, WARD 3, ROURKELA		//
196	WP(C)/0021663/2023	PRADEEP KUMAR PALLAYIE	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0021664/2023	BIDYABHARATI PANDA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0021665/2023	ALEKHA PRASAD BEHERA	ASHOK DAS	//
		VS	VS	0
		THE STATE OF ODISHA		//
199	WP(C)/0021666/2023	M/S SURYA KANTA JENA, BALASORE	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		COMMNR. CT AND GST, ODISHA, CUTTACK		//
200	WP(C)/0021667/2023	KHIRODA KUMAR MAHAPATRA	ASHOK KUMAR SWAIN I	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0021668/2023	BASANT KUMARI SAHU	LAL MOHAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0021669/2023	KISHORE CHANDRA BEHERA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0021670/2023	M/S SINO ACTIVE IMPLEMENTER, BALASORE	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA, CUTTACK		//
204	WP(C)/0021671/2023	INDUPURI SUBHADRAMMA	ASHOK DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0021672/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM JAGANNATH DALEI VS	ASHOK DAS VS	// // 0
206	WP(C)/0021673/2023	THE STATE OF ODISHA BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// // 0
207	WP(C)/0021674/2023	COLLECTOR, GANJAM AJAY KUMAR SAHU VS	MANAS PATI VS	// // 0
208	WP(C)/0021675/2023	STATE OF ODISHA PURNA CHANDRA NAYAK VS	PRABODHA CHANDRA NAYAK VS	// // 0
209	WP(C)/0021676/2023	THE COMMISSIONER OF CT AND GST, ODISHA RAJESHWAR NAYAK VS	BISWARANJAN DALAI VS	// // 0
210	WP(C)/0021677/2023	STATE OF ODISHA KUNAL PATRA VS	SAIBRATA RATH VS	// // 0
211	WP(C)/0021678/2023	STATE OF ODISHA NABA SETHI VS	PRABODHA CHANDRA NAYAK VS	// // 0
212	WP(C)/0021679/2023	THE COMMISSIONER OF CT AND GST, ODISHA SANJUKTA PALEI VS	MANAS PATI VS	// // 0
213	WP(C)/0021680/2023	STATE OF ODISHA NIRANJAN ROUT VS	PRABODHA CHANDRA NAYAK VS	// // 0
214	WP(C)/0021681/2023	STATE OF ODISHA IDBI BANK LTD., BBSR VS	TARUNAKANTA PATTANAYAK VS	// // 0
215	WP(C)/0021682/2023	COLLECTOR AND D.M., KHORDHA DAMODAR SAMANTARA VS	SUBHA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0021683/2023	BHAGABANA BIHARI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
217	WP(C)/0021684/2023	SANJAY KUMAR PADHY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
218	WP(C)/0021685/2023	SASMITA PATRA VS CHAIRMAN, ODISHA JOINT ENTRANCE EXAMINATION, BBSR	ACHYUTANANDA PATTANAİK VS	// 0 //
219	WP(C)/0021686/2023	SAROJINI KAR VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //
220	WP(C)/0021687/2023	M/S ASHISH KUMAR KAR, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS DEPT. OF REVENUE, NEW DELHI	ADITYA NARAYAN RAY VS	// 0 //
221	WP(C)/0021688/2023	DHIRENDRANATH DEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0021689/2023	PRAVAKAR SAHU VS THE PRESIDING OFFICER, LABOUR COURT, JEYPORE	UMA CHARAN MISHRA VS	// 0 //
223	WP(C)/0021690/2023	BABULAL PADHAN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
224	WP(C)/0021691/2023	BALARAM MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	WP(C)/0021692/2023	LISHAN KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
226	WP(C)/0021693/2023	MUKESH KUMAR DASH VS THE COLLECTOR, DEOGARH	PRAKASH KUMAR SAMAL VS	// 0 //
227	WP(C)/0021694/2023	NIRMALA KUMAR MALLICK	SIDHESWAR MALLIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0021695/2023	BRAJENDRA KUMAR CHAKRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0021696/2023	BIRAJ MOHAN MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0021697/2023	JASHOBANTA BARIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0021698/2023	GIRISH KUMAR MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0021699/2023	BIBHUTI BHUSAN SAHOO	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0021700/2023	JAGADISH KUMAR PADHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0021701/2023	UMESH CHANDRA BAGARTY	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0021702/2023	BHAGABAN CHANDRA DAS	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		THE EXECUTIVE OFFICER, BASUDEVPUR MUNICIPALITY, BHADRAK		//
236	WP(C)/0021703/2023	LAXMIDHAR SAHOO	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0021704/2023	RAM CHANDRA SAHU	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0021705/2023	PABITRA KUMAR SAHU	JITENDRA KUMAR DIGAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0021706/2023	STATE OF ODISHA MANMATH PRASAD DASH @ MANMATH DASH VS	SATYA NARAYAN MISHRA 4 VS	// // ()
240	WP(C)/0021707/2023	STATE OF ODISHA M/S. SMITA TRAVELS, BARBIL VS	SAMBIT RATH VS	// // ()
241	WP(C)/0021708/2023	ODISHA MINING CORPORATION LTD. BBSR SURATUN BEWA VS	SARAT KUMAR ACHARYA VS	// // ()
242	WP(C)/0021709/2023	STATE OF ODISHA SISIR KUMAR BISWAL VS	KAMALA KANTA NAYAK VS	// // ()
243	WP(C)/0021710/2023	THE CHAIRMAN CUM M.D, ORISSA STATE ROAD TRANSPORT CORP., BBSR M/S. DAITARI TOUR AND TRAVELS, KEONJHAR VS	SAMBIT RATH VS	// // ()
244	WP(C)/0021711/2023	ODISHA MINING CORPORATION LTD. BBSR RANJAN PATTNAIK VS	DEBENDRA KUMAR SAHOO 1 VS	// // ()
245	WP(C)/0021712/2023	STATE OF ODISHA RABINDRANATH BARIK VS	SHARMISTHA SAMAL VS	// // ()
246	WP(C)/0021713/2023	STATE OF ODISHA BANAMALI SAHOO VS	SHARMISTHA SAMAL VS	// // ()
247	WP(C)/0021714/2023	STATE OF ODISHA NRUSINGH CHARAN MOHANTY VS	SHARMISTHA SAMAL VS	// // ()
248	WP(C)/0021715/2023	STATE OF ODISHA PADMA CHARANA BISOYI VS	SHARMISTHA SAMAL VS	// // ()
249	WP(C)/0021716/2023	STATE OF ODISHA PRAFULLA CHANDRA GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0021717/2023	UDAYANATH GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0021718/2023	JUGAL KISHORE MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
252	WP(C)/0021719/2023	MAMATA KUMARI RATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0021720/2023	MANJULA HOTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0021721/2023	BANSIDHAR GOCHHAYAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0021722/2023	RADHANATH JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	WP(C)/0021723/2023	NILAMANI SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0021724/2023	SANTANU SAHA RAY VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
258	WP(C)/0021725/2023	BARSHARANI SAHOO VS REGIONAL MANAGER/ OPERATION MUTHOOT MICROFIN LTD., BBSR	BIBHUTI BHUSAN NANDA VS	// 0 //
259	WP(C)/0021726/2023	BANITA SWAIN @ PATTANAIK VS REGISTRAR, DEBTS RECOVERY APPELLATE TRIBUNAL, KOLKATA	DURGA CHARAN SABAT VS	// 0 //
260	WP(C)/0021727/2023	ABHISEK PARICHHA VS UNION OF INDIA	DHANOJ KUMAR SAHOO VS	// 0 //
261	WP(C)/0021728/2023	HARAPRIYA PANDA	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0021729/2023	ATULA KRUSHNA MISHRA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021730/2023	SANTOSH KUMAR DAS	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021731/2023	SABITA MAJHI	JAGABANDHU SAHU	//
		VS	VS	0
		BIKASH AGRAWAL		//
265	WP(C)/0021732/2023	AIMS HIGHER SECONDARY SCHOOL OF SCIENCE, SAMBALPUR	SANJAY KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0021733/2023	KHETRABASI BRAHMAN NIJOG SAMITI, BINDUSAGAR	ARJUN NARAYAN SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021734/2023	TRILOCHAN PANDIT	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0021735/2023	AKSHAYA KUMAR SWAIN	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021736/2023	SK. MOHAMMED SALIM @ SK. MD. SALIM	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0021737/2023	KHIROD KUMAR PATRA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0021738/2023	SOUDAMINI BARIK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0021739/2023	KUNI BHOI	SATYABRATA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0021740/2023	THE CEO, TPCDOL, BBSR PRAMOD BARIK @ PRAMOD KUMAR BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()
274	WP(C)/0021741/2023	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //
275	WP(C)/0021742/2023	SUNIL KUMAR RAJ @ BABURAJ VS UNION OF INDIA	ARIJEET MISHRA VS	// () //
276	WP(C)/0021743/2023	PRAMOD BARIK @ PRAMOD KUMAR BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
277	WP(C)/0021744/2023	GURMEET SINGH BHATIA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //
278	WP(C)/0021745/2023	PRAMOD BARIK @ PRAMOD KUMAR BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
279	WP(C)/0021746/2023	T. JAGABANDHU REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //
280	WP(C)/0021747/2023	BHANUMATI BETAL VS SECY. CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	SAROJ KUMAR MOHANTY VS	// () //
281	WP(C)/0021748/2023	HARIKRUSHNA SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //
282	WP(C)/0021749/2023	BASANTA KUMAR SATHUA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
283	WP(C)/0021750/2023	MALAYA RANJAN PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0021751/2023	SURENDRA GOUDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
285	WP(C)/0021752/2023	MITRABHANU MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
286	WP(C)/0021753/2023	BIRA KISHORE MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
287	WP(C)/0021754/2023	M/S VPRPL SBE, (JV), RAJASTHAN VS STATE OF ODISHA	GAUTAM MUKHERJI VS	// 0 //
288	WP(C)/0021755/2023	RAJAKISHORE NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	WP(C)/0021756/2023	KESHAB KUMAR GANDHI VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
290	WP(C)/0021757/2023	MITHUN DAKUA VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
291	WP(C)/0021758/2023	LILIBALA ROUT VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// 0 //
292	WP(C)/0021759/2023	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	GOPAL CHANDRA MOHANTY VS	// 0 //
293	WP(C)/0021760/2023	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
294	WP(C)/0021761/2023	AJAY SAMAL VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
295	WP(C)/0021762/2023	ASHOK KUMAR SAHOO	AGASTI KANUNGO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0021763/2023	BIJAY KUMAR SWAIN	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0021764/2023	MAHESWAR OJHA	PRASANNA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021765/2023	UPENDRA NATH SAHU	SANGRAM KESHARI BURMA	//
		VS	VS	0
		JOINT COMMNR. STATE TAX (APPEAL), CT AND GST, JEYPORE		//
299	WP(C)/0021766/2023	ASOKA CHANDRA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0021767/2023	BHAGIRATHI PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021768/2023	PRAMODA KUMAR BARIK	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0021769/2023	BHAGIRATHI NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0021770/2023	RUNU KANDI	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0021771/2023	JAGADISH PATRO	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0021772/2023	SOBHARANI PATRA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0021773/2023	YUDHISTIR SINGH	DURGESH NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0021774/2023	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	SANTOSH KUMAR SWAIN VS	// // ()
308	WP(C)/0021775/2023	STATE OF ODISHA BHIMASEN APAT VS	SIDHARTH MISHRA VS	// // ()
309	WP(C)/0021776/2023	STATE OF ODISHA GOLAK KUMAR PATNAIK VS	GYANENDRA CHANDRA SWAIN VS	// // ()
310	WP(C)/0021777/2023	STATE OF ODISHA ABADHUTA BANDHA VS	HIMANSHU SEKHAR PANDA VS	// // ()
311	WP(C)/0021778/2023	STATE OF ODISHA DIPTIMAYEE SAHOO VS	PREMANANDA MOHANTY VS	// // ()
312	WP(C)/0021779/2023	STATE OF ODISHA PRAVAT CHANDRA SWAIN VS	PREMANANDA MOHANTY VS	// // ()
313	WP(C)/0021780/2023	STATE OF ODISHA JUBATI KANHAR VS	SUSHANTA KUMAR JOSHI VS	// // ()
314	WP(C)/0021781/2023	STATE OF ODISHA DINESH KUMAR PRADHAN VS	BHABANI PRASAD MOHANTY VS	// // ()
315	WP(C)/0021782/2023	THE COMMISSIONER OF CT AND GST, ODISHA CHANDRA SEKHAR BARIK VS	PREMANANDA MOHANTY VS	// // ()
316	WP(C)/0021783/2023	STATE OF ODISHA BHUMISUTA HOTA VS	SUSHANTA KUMAR JOSHI VS	// // ()
317	WP(C)/0021784/2023	STATE OF ODISHA BANITA DHURUA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0021785/2023	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
319	WP(C)/0021786/2023	DURYODHAN KANHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
320	WP(C)/0021787/2023	BINODINI NAIK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
321	WP(C)/0021788/2023	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
322	WP(C)/0021789/2023	SRIRAMA DASH VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
323	WP(C)/0021790/2023	JOGENDRA NATH GHARAI VS THE CHAIRMAN CUM M.D., UCO BANK, KOLKATA	RABI NARAYAN BEHERA VS	// 0 //
324	WP(C)/0021791/2023	SHITIKANTHA PARHI VS STATE OF ODISHA	BIBHU PRASAD NAYAK VS	// 0 //
325	WP(C)/0021792/2023	PADMA SAHU VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
326	WP(C)/0021793/2023	KSHEEROD CHANDRA MUND VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
327	WP(C)/0021794/2023	KISHORE SAMAL VS DIRECTOR, G.A. DEPT. BBSR	AKSHAYA KUMAR NAYAK VS	// 0 //
328	WP(C)/0021795/2023	ASHIS KUMAR CHAKRAVORTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
329	WP(C)/0021796/2023	NILAKANTHA SAHOO	SIBA PRASAD PATI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0021797/2023	M/S SHREE RAM TRADING CO., CUTTACK	ZENISH MARY WALLACE	//
		VS	VS	0
		COMMNR. OF CT AND GST, CUTTACK		//
331	WP(C)/0021798/2023	RAMESH CHANDRA JENA	RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0021799/2023	LAMBODAR BHOI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0021800/2023	MANAMOHAN ROUT	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0021801/2023	NARAYAN BEHERA II	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0021802/2023	CHAKRAPANI PRADHAN	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0021803/2023	NIHAR RANJAN SWAIN	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0021804/2023	MANORANJAN KUMBHAR	SATYABRATA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0021805/2023	URMILA DAS	SUBASH CHANDRA SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0021806/2023	NISITH RANJAN PATTNAIK	ANIRUDHA SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0021807/2023	DR. SAMBHU PANIGRAHI	GOPAL PRASAD JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0021808/2023	NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI BIPIN BIHARI PARIDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// // 0 //
342	WP(C)/0021809/2023	PRAMOD KUMAR MAHAPATRA VS STATE OF ODISHA	BISWAJIT KANUNGO VS	// 0 //
343	WP(C)/0021810/2023	NARESH CHANDRA MOHANTY VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
344	WP(C)/0021811/2023	PRAKASH PARIDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
345	WP(C)/0021812/2023	SNEHALATA SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
346	WP(C)/0021813/2023	BASANTI DEI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
347	WP(C)/0021814/2023	AMIYA KUMAR SAHOO VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
348	WP(C)/0021815/2023	SACHIKANTA DAS VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
349	WP(C)/0021816/2023	NAYANANDA NAIK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
350	WP(C)/0021817/2023	SANTANU KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
351	WP(C)/0021818/2023	SUBHALAXMI BADAJENA VS SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI	JEEVANJYOTI MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0021819/2023	KUNIA DEI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
353	WP(C)/0021820/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
354	WP(C)/0021821/2023	MANORANJAN MOHANTY VS SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
355	WP(C)/0021822/2023	RIMONG MARIJU VS STATE OF ODISHA	ANSHUMAN RAY VS	// 0 //
356	WP(C)/0021823/2023	NIHARIKA BAL VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
357	WP(C)/0021824/2023	MADHAB RAYSINGH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
358	WP(C)/0021825/2023	DIBAKAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
359	WP(C)/0021826/2023	SUBANA ROUT VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
360	WP(C)/0021827/2023	PUSPA GUPTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
361	WP(C)/0021828/2023	MANORAMA NAYAK VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
362	WP(C)/0021829/2023	BHABAGRAHI SAMANTARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
363	WP(C)/0021830/2023	GADADHAR PANDA	NRUSINGHA CHARAN MOHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0021831/2023	BIPRA CHARAN SAHU	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0021832/2023	RAJANI KANTA PRUSTY	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0021833/2023	BANAJA BASINI MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0021834/2023	DINABANDHU SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
368	WP(C)/0021835/2023	NARAYAN DAS	AMIYA KUMAR MOHANTY A	//
		VS	VS	()
		STATE OF ODISHA		//
369	WP(C)/0021836/2023	M/S HOTEL PADMA PVT. LTD., PARADIP	SOUMYA RANJAN MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
370	WP(C)/0021837/2023	MEENA DAS	PRASANNA KUMAR NANDA	//
		VS	VS	()
		STATE OF ODISHA		//
371	WP(C)/0021838/2023	M/S SAKAMBARI AUTOMOBILES PVT. LTD., CUTTACK	ANDEEP KUMAR JENA	//
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0007429/2023	PARAMESWAR PATRA	ASHOK KUMAR BEHERA	BINJHARPUR /228 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0007430/2023	ABHAYA CHARAN GADNAYAK	ANADI CHARAN NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0007431/2023	BIJAY KUMAR RATHA	ASIT KUMAR JENA	JATNI P.S. /197 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0007432/2023	STATE OF ODISHA TAPAN JENA VS	ARJEET MISHRA VS	// GHASIPURA /129 /2022 ()
376	ABLAPL/0007433/2023	STATE OF ODISHA SK. ABDUL MAJID @ MIR ABDUL MASJID VS	JAYAKRISHNA MOHAPATRA VS	// DHAMNAGAR /328 /2023 ()
377	ABLAPL/0007434/2023	STATE OF ODISHA AJAYA BINDHANI VS	SATYAJIT MOHAPATRA VS	// BHADRAK RURAL /380 /2023 ()
378	ABLAPL/0007435/2023	STATE OF ODISHA SUNITA BEHERA VS	PARTHA SARATHI NAYAK VS	// COLLIERY /68 /2023 ()
379	ABLAPL/0007436/2023	STATE OF ODISHA BINOD CHANDRA GOUD VS	SUSANTA KUMAR SAHU VS	// LANJIGARH /15 /2019 ()
380	ABLAPL/0007437/2023	STATE OF ODISHA BIKASH JENA VS	CHAITANYA NAYAK VS	// TANGI /107 /2023 ()
381	ABLAPL/0007438/2023	STATE OF ODISHA JAGANNATH SAHOO VS	MANOJ KUMAR MALLICK VS	// RAJKANIKA /355 /2023 ()
382	ABLAPL/0007439/2023	STATE OF ODISHA AHWAN KUMAR PRADHAN @BABUL PRADHAN VS	AMITAV TRIPATHY VS	// ITAMATI /135 /2023 ()
383	ABLAPL/0007440/2023	STATE OF ODISHA BASANTI CHAMPATTI VS	JANGYA PRAKASH PARIDA VS	// KANAS /45 /2022 ()
384	ABLAPL/0007441/2023	STATE OF ODISHA DIBYA RANJAN NAIK VS	NARENDRA KUMAR LENKA VS	// MARKAT NAGAR /109 /2023 ()
385	ABLAPL/0007442/2023	STATE OF ODISHA USHA GHIBILA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BIRMAHARAJPUR /106 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0007443/2023	KARNADEV SAMADDAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SALIPUR /212 /2022 () //
387	ABLAPL/0007444/2023	CHAITANYA MALLICK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /117 /2021 () //
388	ABLAPL/0007445/2023	RANJAN MOHARANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	LINGARAJ P.S. /186 /2023 () //
389	ABLAPL/0007446/2023	MANGALU PATEL VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BUDEN /74 /2023 () //
390	ABLAPL/0007447/2023	RUNA CHARAN PRADHAN @ RUNA PRADHAN VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BARKOTE /104 /2020 () //
391	ABLAPL/0007448/2023	SUSMITA SEN VS STATE OF ODISHA(VIG.)	PRAKASH KUMAR MOHANTY VS	BALASORE VIGILANCE /15 /2023 () //
392	ABLAPL/0007449/2023	JATIA SAHU @ SHANKARSAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /211 /2023 () //
393	ABLAPL/0007450/2023	SURESH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	BEGUNIA P.S. /201 /2023 () //
394	ABLAPL/0007451/2023	DHOBA @ TRILOCHAN PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	ITAMATI /146 /2023 () //
395	ABLAPL/0007452/2023	LALU BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /88 /2023 () //
396	ABLAPL/0007453/2023	PABITRA PALEI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /469 /2023 () //
397	ABLAPL/0007454/2023	RAJENDRA ROUT	DIPTI RANJAN MOHAPATRA	JAJPUR SADAR /166 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0007455/2023	STATE OF ODISHA PRIYABRATA MAHAPATRA	BIBHU PRASAD MOHANTY	// KANDARPUR /125 /2023
		VS	VS	()
399	ABLAPL/0007456/2023	STATE OF ODISHA KRUSHNA CHANDRA BARIK	JAYANTA KUMAR MAJHI	// RAIBANIA /47 /2023
		VS	VS	()
400	ABLAPL/0007457/2023	STATE OF ODISHA LIPI DEHURY @ DEHURI	BHABANI SHANKAR DASPARIDA	// ANGUL TOWN /86 /2023
		VS	VS	()
401	ABLAPL/0007458/2023	STATE OF ODISHA PANCHANAN MANDAL	SOUMYA RANJAN DAS	// BHOGRAI /118 /2023
		VS	VS	()
402	ABLAPL/0007459/2023	STATE OF ODISHA KAILASH BAHALIA	RAGHUNATH SINGH	// NIMAPADA /230 /2023
		VS	VS	()
403	ABLAPL/0007460/2023	STATE OF ODISHA SWARUP RANJAN SAHOO	CHINMAYA RANJAN DAS	// MAHILA P.S.(BBSR) /85 /2023
		VS	VS	()
404	ABLAPL/0007461/2023	STATE OF ODISHA TUKUNA BHOI	KABIRAJ PRADHAN	// CHANDANPUR /45 /2023
		VS	VS	()
405	ABLAPL/0007462/2023	STATE OF ODISHA NARAYAN BEHERA	DURGA PRASAD DHAL	// NACHUNI /150 /2023
		VS	VS	()
406	ABLAPL/0007463/2023	STATE OF ODISHA NIRANJAN BEHERA	DHIRENDRA KUMAR MOHAPATRA	// CYBER CRIME AND ECONOMIC OFFENCES /44 /2023
		VS	VS	()
407	ABLAPL/0007464/2023	STATE OF ODISHA KAMINI SAHU	BISWAJIT RANJAN TRIPATHY	// KANTAMAL /108 /2023
		VS	VS	()
408	ABLAPL/0007465/2023	STATE OF ODISHA MAKARDHWAJ MUNDA	ANIRUDHA DAS	// DHENKANAL TOWN /470 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0007466/2023	STATE OF ODISHA BAPI KHORA VS	SANGRAM KESHARI ROUT VS	// POTTANGI /3 /2022 ()
410	ABLAPL/0007467/2023	STATE OF ODISHA SUNIL MUNDA VS	SIDHARTHA DAS VS	// BARBIL /83 /2022 ()
411	ABLAPL/0007468/2023	STATE OF ODISHA AJAY KUMAR ROUT VS	BIRANCHI NARAYAN SAMAL VS	// / /0 ()
412	ABLAPL/0007469/2023	STATE OF ODISHA FAKIRA CHARAN JENA VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
413	ABLAPL/0007470/2023	STATE OF ODISHA DEBAJANI SAMANTARAY VS	BALAKRUSHNA RAY VS	// BASELI SAHI PS /136 /2023 ()
414	ABLAPL/0007471/2023	STATE OF ODISHA PRAMOD KUMAR MAJHI VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /291 /2023 ()
415	ABLAPL/0007472/2023	STATE OF ODISHA PRADIPTA KUMAR ROUT VS	BHABANI SANKAR MISHRA VS	// PURI SADAR /118 /2023 ()
416	ABLAPL/0007473/2023	STATE OF ODISHA SHIBA PRASAD RATHA VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /132 /2023 ()
417	ABLAPL/0007474/2023	STATE OF ODISHA JARI BIBI @ JARINA BIBI VS STATE OF ODISHA	M.A.ALI VS	// PURUNABAZAR /207 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :11/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2023 CRP/23/2023	M/S. BLUELINE RESORTS PVT.LTD., KHURDA-MP	AVIJIT PAL
2	30/2023 CRLMA/242/2023	ANNAPURNA ACHARYA-MP	ADV.
3	31/2023 CRLMA/232/2023	ASHOK KUMAR SAMAL-MP	ADV.
4	32/2023 CRLMA/243/2023	BIJAY KUMAR BANSAL-MP	ADV.
5	33/2023 CRLMA/244/2023	MANOJ KUMAR BANSAL-MP	ADV.
6	48/2023 STREV/42/2018	M/S.VELCRO ELECTRICAL MFG.PVT.LTD.-MP	M/S.C.R.DAS
7	49/2023 STREV/18/2023	M/S. ASPIRE AGGREGATE AND ASSOCIATES-MP	KSHIROD KUMAR SAHOO
8	91/2023 LAA/63/2015	ANGUL SUKINDA RAILWAY LTD.-MP	M/S.SUSANTA KU.DASH, S. DAS
9	154/2023 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, M/S. ANAM.CH. PANDA, SOUMYA
10	192/2023 CMAPL/479/2023	NARAYAN SAHOO-MP	ADV.
11	193/2023 CMAPL/481/2023	PANCHANAN PATTNAIK-MP	ADV.
12	194/2023 CMAPL/483/2023	DILIP KUMAR MISHRA-MP	ADV.
13	195/2023 CMAPL/484/2023	RAMESH CHANDRA RATH-MP	ADV.
14	196/2023 CMAPL/485/2023	PRABODHA KUMAR DAS-MP	DAYANANDA MOHAPATRA
15	197/2023 CMAPL/485/2023	PRABODHA KUMAR DAS-MP	DAYANANDA MOHAPATRA
16	223/2023 MATA/87/2020	SUNITA DUTTA@ GOCHHAYAT-MP	SOUBHAGYA S.DAS
17	224/2023 MATA/214/2023	PRASANT NAYAK-MP	BISWAJIT KANUNGO
18	225/2023 MATA/214/2023	PRASANT NAYAK-MP	BISWAJIT KANUNGO
19	226/2023 MATA/215/2023	SHARMISTHA SAHU@SHARMISTHA RANI SAHU-MP	SIDHARTHA DAS
20	227/2023 MATA/218/2023	MOUSUMI MOHANTY-MP	NARESH CHANDRA JENA
21	233/2023 CRLMP/1356/2023	SANGRAM KESHARI PALTASINGH-MP	KABIRAJ PRADHAN
22	234/2023 CRLMP/1357/2023	ANIRUDHA PRADHAN-MP	MANOJ KUMAR PANDA
23	241/2023 TRP(C)/225/2023	SONALIN BEHERA-MP	AJIT KUMAR PANDA
24	255/2023 RPFAM/210/2023	MALAKHI HARIJAN-MP	RAGHUNATH SINGH
25	260/2023 RVWPET/328/2022	ANIL KUMAR SINGH DEO-MP	G VEERAPATHIRAN
26	261/2023	THE NATIONAL HEALTH MISSION (NHM), ODISHA-MP	BIBHU PRASAD TRIPATHY

27	RVWPET/298/2023 262/2023	THE NATIONAL HEALTH MISSION (NHM), ODISHA-MP	BIBHU PRASAD TRIPATHY
28	RVWPET/298/2023 263/2023	THE NATIONAL HEALTH MISSION (NHM), ODISHA-MP	BIBHU PRASAD TRIPATHY
29	RVWPET/298/2023 291/2023	YUDHISTIRA JENA@mallik-MP	
30	CONTC/1012/2017 292/2023	GANGADHAR SAHOO-MP	
31	CONTC/963/2019 515/2023	RASHMIREKHA SAHOO-MP	SATYABAN SAHOO
32	FAO/302/2023 516/2023	DUSHMANTA BHOI-MP	SATYABAN SAHOO
33	FAO/303/2023 517/2023	MANGAL LAMGA-MP	SATYABAN SAHOO
34	FAO/304/2023 518/2023	B.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
35	FAO/232/2023 519/2023	B.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
36	FAO/232/2023 520/2023	SUSHILA TIRKI-MP	DEEPALI MOHAPATRA
37	FAO/681/2018 521/2023	GOURANGA PANDA-MP	M/S.S.N.SHARMA
38	FAO/683/2019 522/2023	JAYADEV DAKUA-MP	SHAMBHU CHARAN NATH SHARMA
39	FAO/39/2020 523/2023	MANAGING COMM8ITTEE OF DENGAPADAR HIGH SCHOOL	M/S.M.PUDHADEV ROUTRAY
40	FAO/439/2018 524/2023	MANAGING COMMITTEE OF BIPRACHARAN HIGH SCHOOL	M/S.M.PUDHADEV ROUTRAY
41	FAO/502/2018 525/2023	ALEKHA CH.NAYAK-MP	MAHENDRA KUMAR SAHOO
42	FAO/350/2019 526/2023	STATE OF ORISSA-MP	
43	FAO/511/2017 679/2023	DOBANI HANSA-MP	B.ROUTRAY
44	RSA/239/2003 680/2023	DOBANI HANSA-MP	B.ROUTRAY
45	RSA/239/2003 681/2023	SMT.LALIN CHAND-MP	M/S.S.P.MISHRA
46	RSA/194/2004 682/2023	SMT.LALIN CHAND-MP	M/S.S.P.MISHRA
47	RSA/194/2004 683/2023	SMT.LALIN CHAND-MP	M/S.S.P.MISHRA
48	RSA/194/2004 684/2023	GOURI DEI-MP	M/S.SOUMYA MISHRA
49	RSA/389/2016 685/2023	BASANTI DEI-MP	BHUBANESWAR DASH
50	RSA/121/2022 716/2023	PREMANANDA PATEL-MP	BIYOTKESH MOHANTY
51	CMP/757/2023 717/2023	SULOCHANA PARIDA-MP	BHASKAR CHANDRA PANDA
52	CMP/4/2023 938/2023	SHYAM KHARA-MP	RAJIB LOCHAN PATTNAIK
53	BLAPL/867/2023 939/2023	SUSHANTA PANDA-MP	PRATIK NAYAK
54	BLAPL/6065/2023 940/2023	SMRUTI RANJAN MISHRA-MP	RADHARAMAN DAS NAYAK
55	BLAPL/7216/2023 941/2023	RAJENDRA MANDAL-MP	MANORANJAN PADHY
56	BLAPL/4507/2023 942/2023	RABI SA-MP	
57	BLAPL/6756/2023 943/2023	LAXMIDHAR SWAIN @ KALU-MP	NARENDRA KUMAR LENKA
	BLAPL/3875/2023		

58	944/2023 BLAPL/913/2023	SURAJ CHINTAPATRA-MP	
59	945/2023 BLAPL/11382/2022	SUBIR BENYA-MP	
60	946/2023 BLAPL/897/2023	SONU MUDULI-MP	ASIT KUMAR JENA
61	947/2023 BLAPL/4170/2023	SUBASH CHANDRA PARIDA-MP	MANAS RANJAN DHAL
62	1148/2023 MACA/176/2019	KARTIKA NAYAK-MP	M/S.K.C.NAYAK
63	1149/2023 MACA/443/2023	M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	ADAM ALI KHAN
64	1150/2023 MACA/682/2023	SWADHIN KUMAR DAS @ SWADHIN DAS-MP	PRASANNA KUMAR MISHRA
65	1151/2023 MACA/683/2023	KULAMANI NAYAK-MP	PRASANNA KUMAR MISHRA
66	1152/2023 MACA/684/2023	ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
67	1288/2023 ABLAPL/4509/2023	SURENDRA BEHERA-MP	BIJAYA KUMAR BEHERA 1
68	1289/2023 ABLAPL/5792/2023	AMULYA JENA-MP	
69	1290/2023 ABLAPL/5830/2022	SANDHA GOMANGO-MP	
70	1291/2023 ABLAPL/5618/2023	BIBHU @ BIBHUTI KUMAR BEHERA-MP	
71	1292/2023 ABLAPL/1208/2023	SUMATIPRASAD M. BAFNA-MP	
72	1293/2023 ABLAPL/1429/2018	BHUA@SANTOSH BINDHANI-MP	
73	1294/2023 ABLAPL/4745/2023	MAHENDRA DAS-MP	
74	1586/2023 CRLA/118/2021	NABAGHAN MALIK @NABAGHAN MALLIK-MP	RAJENDRA NARAYAN ROUT
75	1587/2023 CRLA/707/2023	SANTANU GIRI-MP	PRITAM KUMAR MOHANTY
76	1588/2023 CRLA/747/2023	JITENDRIYA NAIK-MP	UMA SHANKAR PATEL
77	1589/2023 CRLA/747/2023	JITENDRIYA NAIK-MP	UMA SHANKAR PATEL
78	1590/2023 CRLA/750/2023	SK. JABERULLA-MP	SK. ZAFARULLA
79	1591/2023 CRLA/750/2023	SK. JABERULLA-MP	SK. ZAFARULLA
80	1592/2023 CRLA/739/2023	RAMACHANDRA MALLIK-MP	DEEPAK RANJAN PARIDA
81	1593/2023 CRLA/739/2023	RAMACHANDRA MALLIK-MP	DEEPAK RANJAN PARIDA
82	1594/2023 CRLA/752/2023	BITU @ SANTOSH KUMAR BHOL-MP	RAMANI KANTA PATTANAIAK
83	1595/2023 CRLA/753/2023	MATIA @ MANAS SAHOO @ MANAS RANJAN SAHOO-MP	AMLAN SHAKTI PAUL
84	1596/2023 CRLA/753/2023	MATIA @ MANAS SAHOO @ MANAS RANJAN SAHOO-MP	AMLAN SHAKTI PAUL
85	1597/2023 CRLA/648/2019	NILAKANTHA SAHU-MP	M/S.S.K.BHANJADEO
86	2108/2023 CRLMC/2977/2023	SURENDRA BEHERA-MP	BIJAYA KUMAR BEHERA 1
87	2109/2023 CRLMC/2982/2023	DANARDAN GOUDA@DHAN GOUDA-MP	ARIJEET MISHRA
88	2110/2023 CRLMC/1756/2020	VIJAY SINGH-MP	S.D.DAS
89	2111/2023	VIJAY SINGH-MP	S.D.DAS

90	CRLMC/1756/2020 2112/2023	DIBYASRI DIGAL-MP	TAPAN KUMAR MANDAL
91	CRLMC/2983/2023 2113/2023	HAREKRUSHNA PASAYAT-MP	SAROJ KUMAR MOHANTY
92	CRLMC/2985/2023 2114/2023	MANORANJAN KUMAR PATRA-MP	KISHORE KUMAR MISHRA
93	CRLMC/2986/2023 2115/2023	MANORANJAN KUMAR PATRA-MP	KISHORE KUMAR MISHRA
94	CRLMC/2986/2023 2116/2023	JITU @ BHAGABAT PRASAD MISHRA-MP	MANAS KUMAR CHAND
95	CRLMC/2988/2023 2117/2023	KISHORE CHANDRA SWAIN-MP	ASIT KUMAR CHAUDHURY
96	CRLMC/2992/2023 2118/2023	MITU NAYAK-MP	DIPTI RANJAN MOHAPATRA
97	CRLMC/2994/2023 2119/2023	MITU NAYAK-MP	DIPTI RANJAN MOHAPATRA
98	CRLMC/2994/2023 2120/2023	SANTOSH BEHERA @ SANTOSH KUMAR BEHERA @ SAPANJUMPIA	RANJAN DAS
99	CRLMC/2995/2023 2121/2023	BAPUN@SATYA RANJAN MOHANTY-MP	
100	CRLMC/2613/2023 2122/2023	ABHILASH PUJHARI-MP	ABHILASH MISHRA
101	CRLMC/2997/2023 2123/2023	KULA SWAIN-MP	PRAVASH CHANDRA JENA
102	CRLMC/2999/2023 2124/2023	JOGESH KUMAR BEHERA-MP	SANJIB KUMAR BHANJADEO
103	CRLMC/3000/2023 2125/2023	RAJA @ RAJ KISHORE PARIDA-MP	PRAVASH CHANDRA JENA
104	CRLMC/3001/2023 2126/2023	ANIL GARTIA-MP	PRASANTA KUMAR ROURAY
105	CRLMC/3002/2023 4046/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	A.G.A.
106	WA/1532/2023 4047/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	A.G.A.
107	WA/1532/2023 4048/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	A.G.A.
108	WA/1533/2023 4049/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	A.G.A.
109	WA/1533/2023 4050/2023	SHYAM SUNDAR MOHANTY-MP	SAMIR KUMAR MISHRA
110	WA/1108/2023 4051/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	A.G.A.
111	WA/1534/2023 4052/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	A.G.A.
112	WA/1534/2023 4053/2023	ADDL CHIEF SECY, REVENUE AND D.M. DEPTT-MP	HARMOHAN DHAL, A.G.A.
113	WA/1536/2023 4054/2023	ADDL CHIEF SECY, REVENUE AND D.M. DEPTT-MP	HARMOHAN DHAL, A.G.A.
114	WA/1536/2023 4055/2023	LAMBODARA BEHERA-MP	S.K.SAMAL
115	WA/1425/2022 4056/2023	SHIVADATTA TRIPATHY-MP	KALPANAYA NAYAK
116	WA/888/2022 4057/2023	STATE OF ODISHA-MP	HARE KRUSHNA PANIGRAHI, A.S.C.
117	WA/1537/2023 4058/2023	STATE OF ODISHA-MP	HARE KRUSHNA PANIGRAHI, A.S.C.
118	WA/1537/2023 4059/2023	STATE OF ODISHA-MP	HARE KRUSHNA PANIGRAHI, A.S.C.
119	WA/1537/2023 4060/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT,MP	A.G.A.
120	WA/1535/2023 4061/2023	KANTI DEVI-MP	BANABIHARI RAY
	WA/1603/2022		

121	4062/2023 WA/1535/2023	ADDL. CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPT.,MP	
122	4063/2023 WA/1539/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
123	4064/2023 WA/1539/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
124	4065/2023 WA/1539/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
125	4066/2023 WA/1538/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
126	4067/2023 WA/1538/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
127	4068/2023 WA/1538/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
128	4069/2023 WA/367/2023	REGISTRAR, UTKAL UNIVERSITY-MP	TARANANDA PATTANAYAK
129	4070/2023 WA/1540/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
130	4071/2023 WA/1540/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
131	4072/2023 WA/1540/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
132	4073/2023 WA/1541/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
133	4074/2023 WA/1541/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
134	4075/2023 WA/1541/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
135	10294/2023 WP(C)/21643/2023	UMAKANTA MAHASUARA-MP	MANMAYA KUMAR DASH
136	10295/2023 WP(C)/21645/2023	DINDAYAL SHAH-MP	SUBRAT KUMAR DAS
137	10296/2023 WP(C)/21646/2023	M/S. LAXMI EXPORTS, VISAKHAPATNAM-MP	BISWAJIT NAYAK
138	10297/2023 WP(C)/21648/2023	URMILA PARIDA-MP	DHARMENDRA SETHY
139	10298/2023 WP(C)/21649/2023	M/S AJAY INFRA AND CONSTRUCTION PVT. LTD., BOLANGIR-MP	PRABODHA CHANDRA NAYAK
140	10299/2023 WP(C)/21650/2023	JOSHNARANI SWAIN-MP	DURGA PRASAD PRADHAN
141	10300/2023 WP(C)/21652/2023	ANJU MALLIK-MP	JAJATI KESHARI KHUNTIA
142	10301/2023 WP(C)/21657/2023	CHANDRASEKHAR ACHARYA-MP	AJAY KUMAR MOHARANA
143	10302/2023 WP(C)/21660/2023	SMRUTI RANJAN SENAPATI-MP	PRABODHA CHANDRA NAYAK
144	10303/2023 WP(C)/3388/2023	MAYADHAR SABAR-MP	
145	10304/2023 WP(C)/21662/2023	SABITRI DEVI @ AGRAWAL-MP	SASWAT KUMAR ACHARYA
146	10305/2023 WP(C)/17917/2023	SMT BUCHA AMULYA @ BUCHA AMULYA-MP	SIDHARTH PRASAD DAS
147	10306/2023 WP(C)/19010/2023	JAGJIT RAY CHAMPATI-MP	KHAN MAHMOODUL HASAN NIAMATI
148	10307/2023 WP(C)/21667/2023	KHIRODA KUMAR MAHAPATRA-MP	ASHOK KUMAR SWAIN I
149	10308/2023 WP(C)/21666/2023	M/S SURYA KANTA JENA, BALASORE-MP	KANANBALA ROY CHOUDHURY
150	10309/2023 WP(C)/21672/2023	JAGANNATH DALEI-MP	ASHOK DAS
151	10310/2023 WP(C)/21675/2023	PURNA CHANDRA NAYAK-MP	PRABODHA CHANDRA NAYAK
152	10311/2023	ASHUTOSH PRATIHARI-MP	NIRANJAN LENKA

153	WP(C)/7857/2021 10312/2023	DAMAYANTI SWAIN-MP	BIJAYA KUMAR NAYAK (3)
154	WP(C)/3482/2023 10313/2023	NABA SETHI-MP	PRABODHA CHANDRA NAYAK
155	WP(C)/21678/2023 10314/2023	RAJESHWAR NAYAK-MP	BISWARANJAN DALAI
156	WP(C)/21676/2023 10315/2023	SASMITA PATRA-MP	ACHYUTANANDA PATTANAİK
157	WP(C)/21685/2023 10316/2023	SAROJINI KAR-MP	DIPTIRANJAN MOHAPATRA
158	WP(C)/21686/2023 10317/2023	M/S ASHISH KUMAR KAR, CUTTACK-MP	ADITYA NARAYAN RAY
159	WP(C)/21687/2023 10318/2023	VA TECH WABAG LTD. CHENNAI-MP	SOUMYA MISHRA
160	WP(C)/19399/2023 10319/2023	PRAVAKAR SAHU-MP	UMA CHARAN MISHRA
161	WP(C)/21689/2023 10320/2023	LISHAN KUMAR PRADHAN-MP	ARUN KUMAR PATRA
162	WP(C)/21692/2023 10321/2023	MUKESH KUMAR DASH-MP	PRAKASH KUMAR SAMAL
163	WP(C)/21693/2023 10322/2023	BIBHUTI BHUSAN SAHOO-MP	BIJAY KUMAR BEHERA
164	WP(C)/21699/2023 10323/2023	BHAGABAN CHANDRA DAS-MP	SATYA NARAYAN MISHRA 4
165	WP(C)/21702/2023 10324/2023	M/S. SMITA TRAVELS, BARBİL-MP	SAMBIT RATH
166	WP(C)/21707/2023 10325/2023	M/S. DAITARI TOUR AND TRAVELS, KEONJHAR-MP	SAMBIT RATH
167	WP(C)/21710/2023 10326/2023	M/S GREEN ENERGY RESOURCES, SAMBALPUR-MP	PAMI RATH
168	WP(C)/7562/2023 10327/2023	SANTANU SAHA RAY-MP	SAIBRATA RATH
169	WP(C)/21724/2023 10328/2023	HARAPRIYA PANDA-MP	SAMEER KUMAR DAS
170	WP(C)/21728/2023 10329/2023	TRUPTIMAYEE PATTANAİK-MP	DIPTI RANJAN BHOKTA
171	WP(C)/23852/2022 10330/2023	SANTOSH KUMAR DAS-MP	NIHAL RATH
172	WP(C)/21730/2023 10331/2023	CHINMAYA NAYAK-MP	SUJATA JENA
173	WP(C)/2152/2022 10332/2023	SADASHIV BAHINIPATI-MP	PRAFULLA KUMAR MALLICK
174	WP(C)/19318/2023 10333/2023	AIMS HIGHER SECONDARY SCHOOL OF SCIENCE, SAMBALPUR-MP	SUBARUP KUMAR DASH
175	WP(C)/21732/2023 10334/2023	KHETRABASI BRAHMAN NIJOG SAMITI, BINDUSAGAR, BBSR-MP	NIHARANARAYAN SATPATHY
176	WP(C)/21733/2023 10335/2023	AKSHAYA KUMAR SWAIN-MP	DR.PURUSOTTAM CHULI
177	WP(C)/21735/2023 10336/2023	SOUDAMINI BARIK-MP	ARJUNA CHARANA BEHERA
178	WP(C)/21738/2023 10337/2023	PRAMOD BARIK @ PRAMOD KUMAR BARIK-MP	ARJUNA CHARANA BEHERA
179	WP(C)/21740/2023 10338/2023	NARAYANA SAHOO-MP	SAIBRATA RATH
180	WP(C)/3993/2022 10339/2023	AKSHAYA KUMAR SWAIN-MP	DR.PURUSOTTAM CHULI
181	WP(C)/21741/2023 10340/2023	PRAMOD BARIK @ PRAMOD KUMAR BARIK-MP	ARJUNA CHARANA BEHERA
182	WP(C)/21743/2023 10341/2023	SWOPNAJIT MOHAPATRA-MP	BIKRAM CHANDRA GHADEI
183	WP(C)/11208/2023 10342/2023	GURMEET SINGH BHATIA-MP	ARUN KUMAR PATRA
	WP(C)/21744/2023		

184	10343/2023 WP(C)/21745/2023	PRAMOD BARIK @ PRAMOD KUMAR BARIK-MP	ARJUNA CHARANA BEHERA
185	10344/2023 WP(C)/10636/2022	AMEET MOHANTY-MP	S.K.SAMAL
186	10345/2023 WP(C)/4793/2023	ARUPANANDA SAHU-MP	SAUBHAGYA KUMAR SAMAL
187	10346/2023 WP(C)/16314/2022	SABYASACHI MOHANTY-MP	SUBHADUTTA ROUSTRAY
188	10347/2023 WP(C)/21749/2023	BASANTA KUMAR SATHUA-MP	GYANA RANJAN SETHI
189	10348/2023 WP(C)/21754/2023	M/S VPRPL SBE, (JV), RAJASTHAN-MP	GAUTAM MUKHERJI
190	10349/2023 WP(C)/5187/2020	DR.SUPRIYA DASH-MP	DINESH KUMAR PANDA
191	10350/2023 WP(C)/10030/2020	DR.SUPRIYA DASH-MP	DINESH KUMAR PANDA
192	10351/2023 WP(C)/21760/2023	RAJESH KUMAR PRADHAN-MP	PRONOY MOHANTY
193	10352/2023 WP(C)/21761/2023	AJAY SAMAL-MP	AGASTI KANUNGO
194	10353/2023 WP(C)/21762/2023	ASHOK KUMAR SAHOO-MP	AGASTI KANUNGO
195	10354/2023 WP(C)/21765/2023	UPENDRA NATH SAHU-MP	SANGRAM KESHARI BURMA
196	10355/2023 WP(C)/21773/2023	YUDHISTIR SINGH-MP	DURGESH NARAYAN RATH
197	10356/2023 WP(C)/16193/2023	JAGANNATH NAYAK-MP	RANJAN KUMAR ROUT
198	10357/2023 WP(C)/15050/2023	M/S. PRINTLINK COMPUTER AND COMMUNICATION PVT.LTD., BBSRAMPUR	AMID, BBSRAMPUR
199	10358/2023 WP(C)/21775/2023	BHIMASEN APAT-MP	SIDHARTH MISHRA
200	10359/2023 WP(C)/21421/2023	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
201	10360/2023 WP(C)/17678/2023	SUBHADRA PRADHAN-MP	BIKRAM CHANDRA GHADAI
202	10361/2023 WP(C)/20878/2023	M/S LAKSHMI BALAJI OILS PVT. LTD., HYDERABAD-MP	SAILABALA JENA
203	10362/2023 WP(C)/21781/2023	DINESH KUMAR PRADHAN-MP	BHABANI PRASAD MOHANTY
204	10363/2023 WP(C)/8897/2011	AKRURA CH.PARIDA-MP	
205	10364/2023 WP(C)/21784/2023	BANITA DHURUA-MP	SUSANTA SEKHAR PARIDA
206	10365/2023 WP(C)/21797/2023	M/S SHREE RAM TRADING CO., CUTTACK-MP	ZENISH MARY WALLACE
207	10366/2023 WP(C)/21800/2023	MANAMOHAN ROUT-MP	GOURI MOHAN RATH
208	10367/2023 WP(C)/21801/2023	NARAYAN BEHERA II-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
209	10368/2023 WP(C)/21802/2023	CHAKRAPANI PRADHAN-MP	SUSANTA KUMAR JETHY
210	10369/2023 WP(C)/4218/2021	MAMATA DAS-MP	SHASHI BHUSAN JENA
211	10370/2023 WP(C)/21804/2023	MANORANJAN KUMBHAR-MP	SATYABRATA PANDA
212	10371/2023 WP(C)/21806/2023	NISITH RANJAN PATTNAIK-MP	ANIRUDHA SANGANERIA
213	10372/2023 WP(C)/21805/2023	URMILA DAS-MP	SUBASH CHANDRA SATPATHY
214	10373/2023 WP(C)/21794/2023	KISHORE SAMAL-MP	AKSHAYA KUMAR NAYAK
215	10374/2023	UNION OF INDIA-MP	SUBHADUTTA ROUSTRAY

216	WP(C)/18155/2021 10375/2023	UNION OF INDIA-MP	SANJIB SWAIN
217	WP(C)/18155/2021 10376/2023	SNEHALATA SAHOO-MP	TRILOCHAN DASH
218	WP(C)/21812/2023 10377/2023	SANTANU KUMAR PRADHAN-MP	LAXMIKANTA MOHANTY
219	WP(C)/21817/2023 10378/2023	AKADASI @ EKADASI ROUT-MP	AMIT PRASAD BOSE
220	WP(C)/3384/2023 10379/2023	AKADASI @ EKADASI ROUT-MP	
221	WP(C)/3384/2023 10380/2023	RIMONG MARIJU-MP	ANSHUMAN RAY
222	WP(C)/21822/2023 10381/2023	M/S HOTEL PADMA PVT. LTD., PARADIP-MP	SOUMYA RANJAN MOHANTY
223	WP(C)/21836/2023 10382/2023	DR.JYOTSNA RANI KUANR-MP	
224	WP(C)/27634/2021 10383/2023	M/S SAKAMBARI AUTOMOBILES PVT. LTD., CUTTACK-MP	MANDEEP KUMAR JENA
	WP(C)/21838/2023		